

12.02½ hrs.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND  
SCHEDULED TRIBES

**Third Report**

[English]

SHRI K. PRADHANI (Nowrangpur) : Sir, I beg to present the Third Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Finance, Department of Economic Affairs (Banking Division) Reservation for and employment of Scheduled Castes and Scheduled Tribes in Allahabad Bank and Credit Facilities provided by the Bank to them including Minutes (Hindi and English versions) of the Sittings of the Committee relating thereto

12.03 hrs.

RAILWAY CONVENTION COMMITTEE

**First Report**

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Sir, I beg to present First Report (Hindi and English versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in the Tenth Report of the Railway Convention Committee (1991) on "Progress of Modernisation Programme in Railways including Energy Conservation Measures".

12.03½ hrs.

STANDING COMMITTEE ON AGRICULTURE

**Seventh Report**

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Mr. Deputy Speaker, Sir, I beg to present the Seventh Report (Hindi and English versions) of the Standing Committee on Agriculture on the National Co-operative Development Corporation (Amendment) Bill, 1995 relating to Ministry of Agriculture (Department of Agriculture and Co-operation).

12.04 hrs.

MOTION RE: NINTH REPORT OF THE  
BUSINESS ADVISORY COMMITTEE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):  
Sir, I beg to move :

"That this House do agree with the Ninth Report of the Business Advisory Committee presented to the House on the 16th December, 1996"...(Interruptions)

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy Speaker, Sir, there is no mention in this report regarding the Bill on reservation for women ... (Interruptions)

[English]

MR DEPUTY SPEAKER : Let us first adopt this Report. Thereafter, every thing will come.

(Interruptions)

MR DEPUTY SPEAKER : Motion moved :

"That this House do agree with the Ninth Report of the Business Advisory Committee presented to the House on the 16th December, 1996."

(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Deputy Speaker, Sir, this is the last week of this session and several important issues are to be taken up during this week but information regarding it should come from the ruling side. What happened to the Bill on Reservation for women? Where is the Lokpal Bill to check the corruption practices which was to be brought here. There is no information about the promise made by the Government regarding setting up of a separate Uttaranchal State and delimitation Commission Bill. I would like to know from the hon. Minister as to which issues are to be included in the proceedings of the House and what is about the important issue being left

[English]

SHRI SRIKANTA JENA : Sir, the Eightieth Constitution (Amendment) Bill regarding delimitation was initially under consideration of this House and since the political parties did not agree unanimously, that was not moved for consideration of the House. But today in the meeting, it was decided and we are bringing it either tomorrow or day after.